

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.12

New IA/309/ND/2023 in IB/192/ND/2022

IN THE MATTER OF:

Nordmeccanica S.P.A. ... Applicant

Versus

Kanodia Technoplast Limited ... Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Preet Pal Singh, Mr. Saurabh, Advs.

For the Respondent :

ORDER

New IA/309/ND/2023

Heard the submissions made by the Learned Counsel for the applicant. At the request of the Counsel for the applicant, let the matter be posted on 13.02.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)
Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)